## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/86/2016

NAME OF THE PETITIONER(S)

: A. Parthasarathy

NAME OF THE RESPONDENT(S)

: MPL Forging Private Limited & 6 othes

UNDER SECTION

: 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Mr. NIDHN.K.M.

Connel Les Pehtin

S. PALAKMAR

K. KES & VAMONTHY

Auth Rep Der

+ +

Obice

## **ORDER**

Ms M Vidya, counsel for petitioner present. Shri J Balakumar, counsel forR1 to R3 & R7 and Shri K Kesavamoorthy, Director of the company, representing R1 & R4 are present. Counsel for R5 & R6 called but absent. No representation. Time extended on the request of the counsel for petitioner to file written submissions. Put up on 25.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)